

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/968(CHE)/2022
PETITION NUMBER : CP(IB)/61(CHE)/2021
NAME OF THE PETITIONER(S) : (Director of General) GST Intelligence Madurai Unit
NAME OF THE RESPONDENTS : RP of M/s. Balsara Engineering Products Ltd
UNDER SECTION : Sec 60(5) of IBC, 2016 R/w Rule 11 of NCLT Rules, 2016

ORDER

The Learned Counsel Mr. Raj Jhabak appeared for the Applicant and the Learned Counsel Mr. T. Ravichandran appeared for the RP through video conferencing platform.

Mr. T. Ravichandran, Counsel for the RP takes notice and seeks one weeks' time to file Reply.

List this matter on 27.10.2022 for further hearing, by that time, the pleadings should be completed,

-Sd-

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd-

(SAMEER KAKAR)
MEMBER (TECHNICAL)